

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 25th September, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 19/2014	Fly Ash Bricks Manufacture Welfare Society Vs. State of M.P. &11 Ors.	Mr. Qasim Ali, Adv. Mr. Sanjev Mishra Adv. Mr. Sachin K. Verma, Adv For R-1 Ms. Parul Bhadoria Adv., Adv. for R-2 for Mr. Purushaindra Kaura Adv. Mr. Om. S. Shrivatav Adv. for R-1 Mr. Mohd. Alaudddin, Adv. for R-7 Mr. S.S. Chouhan, Mr. Ranjeet Dwivedi	
2.	Original Application No. 124/2014	Ajay Dubey Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate	
3.	Original Application No. 142/2014 (CZ) (M.A. No. 335,342 / 2014)	Shri Kapil Malaiya & 2 Ors. Vs. Union of India & 9 Ors.	Mr. Yadrendra Yadav Adv. For R-5 Mr. Dharamveer Sharma for R-9	
4.	Original Application No. 127/2013	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. for RPCB Mr. Sachin K.Verma,Adv for Respondent	
5.	Original Application No. 128/2013 (M.A. No. 391/14)	Rajesh Ku. Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
6.	Original Application No. 89/2014 (M.A. No. 260/2014)	Ibrahim Khan Vs. Union of India &6 Ors.	Mr. Shafat Rahin Khan Adv. Dr. M.S Kachhawa Adv. Mr. Shantanoo Saxena, Adv. for R-7 Mr. Sachin K. Verma, Adv.	